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FOOD SUPPLIES & CONSUMER WELFARE DEPARTMENT

NOTIFICATION

The 30th October, 2015

No.20959-09-17-15-66/2015/FS&CW.—Whereas, the State Government feels it expedient to supply food grains to the eligible households identified as Priority Household (PHH) and Antyodaya Anna Yojana (AAY) Household, under National Food Security Act, 2013, by ensuring access to adequate quantity of quality food grains at affordable prices.

Now, therefore, Government have been pleased to decide that all eligible households (PHH & AAY) who have been issued with new Ration Cards under NFSA, 2013 shall be entitled to receive food grains i.e. Rice and Wheat at subsidized price, at the rate of ₹ 1/- (One) per kilogram from the Fair Price Shops (FPS) functioning under Targeted Public Distribution System (TPDS).

The scale of supply of food grains for the Priority Household is 5 (Five) kilograms per person per month Rice or Wheat or combination of both. For AAY Household, the scale of supply of food grain is 35 (Thirty-five) kilograms of Rice per month per Household.

The above subsidized rate is effective from 1st November, 2015 in 14 Districts in first phase and from 1st December, 2015 in remaining 16 Districts in second phase i.e. the date of implementation of National Food Security Act, 2013 in the following districts:

Sl. No.	1st PHASE 14 DISTRICTS	Sl. No.	2nd PHASE 16 DISTRICTS
(1)	(2)	(1)	(2)
1	ANGUL	1	BALASORE
2	BARAGARH	2	BHADRAK
3	BOLANGIR	3	CUTTACK

(1)	(2)	(1)	(2)
4	BOUDH	4	DHENKANAL
5	DEOGARH	5	GANJAM
6	GAJAPATI	6	JAGATSINGHPUR
7	JHARSUGUDA	7	JAJPUR
8	KALAHANDI	8	KENDRAPARA
9	KANDHAMAL	9	KEONJHAR
10	KORAPUT	10	KHORDHA
11	MALKANGIRI	11	MAYURBHANJ
12	NUAPADA	12	NAWARANGPUR
13	SAMBALPUR	13	NAYAGARH
14	SUBARNAPUR	14	PURI
		15	RAYAGADA
		16	SUNDERGARH

By Order of the Governor

MADHUSUDAN PADHI

Commissioner-*cum*- Secretary to Government